

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 114/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Shrikant Shinde


V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |                  |               |   |
|----|------------------|---------------|---|
| 1. | Anand A Kulkarni | Resp. No. 10. |  |
|----|------------------|---------------|---|

|    |                      |                       |   |
|----|----------------------|-----------------------|---|
| 2) | Satyajit R. Kulkarni | Adv for<br>R 10 to 12 |  |
|----|----------------------|-----------------------|---|

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|----|---|-----------------------|---|
| 3) | Devul Dighe<br>ilb <del>Satyajit</del> Issani<br><del>Adv for</del> <del>petitioner</del> | Adv for<br>Petitioner |  |
|----|---|-----------------------|---|

|    |               |                        |  |
|----|---------------|------------------------|--|
| 4) | Saurabh Kalia | Adv for<br>Res. 1 to 6 |  |
|----|---------------|------------------------|--|

ORDER

TCP 114/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 4.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)